

FORM B
PUBLIC ANNOUNCEMENT (Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
S.B.O. EXPORT PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	S.B.O. Export Private Limited
2.	Date of incorporation of corporate debtor	04/01/2018
3.	Authority under which corporate debtor is incorporated / Registered	RoC-Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74999DL2018PTC328002
5.	Address of the registered office and principal office (if any) of corporate debtor	DSM 531, 532 AND 533 and parking no. PB 3103, 3086, 3102 DLF Towers, Shivaji Marg, New Delhi-110015
6.	Date of closure of Insolvency Resolution Process	04.03.2020 as per order of the Hon'ble Adjudicatory Authority of even date.
7.	Liquidation commencement date of corporate debtor	Pronouncement of Order: 04.03.2020 Procurement of copy of order: 23.06.2020
8.	Name and registration number of the insolvency professional acting as liquidator	Abhishek Anand, RegistrationNo.-IBBI/IPA-002/IPN00038/2016-2017/10077 Mob: 9899000168
9.	Address and e-mail of the liquidator, as registered with the Board	Address: E-103, LGF, Greater Kailash Enclave-1, New Delhi-110048 Email: irpepoch@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: E-103, LGF, Greater Kailash Enclave-1, New Delhi-110048. Email: irpepoch@gmail.com
11.	Last date for submission of claims	25.07.2020

Notice is hereby given that the National Company Law Tribunal Bench IV has ordered the commencement of liquidation of the S.B.O. Export Private Limited on 04.03.2020, however order was procured on 23.06.2020.

The stakeholders of S.B.O. Export Private Limited are hereby called upon to submit their claims with proof on or before 25.07.2020 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator: Mr. Abhishek Anand

Date and place: 25.06.2020, New Delhi

